

THURSDAY, 28 JANUARY 2021

11.30 A.M

1. QUESTIONS

(1) POSTPONED STARRED QUESTION TO BE ORALLY ANSWERED

Postponed Starred Question No.7C tabled by Shri Wilfred D'Sa, MLA regarding 'Bauxite Mines' (originally slated for answer on 04-02-2020) to be orally answered.

(2) STARRED QUESTIONS

Questions in Starred list (Corrected) to be orally answered.

(3) POSTPONED UNSTARRED QUESTIONS TO BE LAID ON THE TABLE

1. Postponed Unstarred Question No.9 tabled by Shri Ramkrishna Dhavalikar, MLA regarding 'Budget Provision' (originally slated for answer on 04-02-2020) to be laid on the Table.

2. Postponed Unstarred Question No.33 tabled by Shri Digambar Kamat, Leader of Opposition, regarding 'Expenditure and Activities of Ravindra Bhavans in Goa' (originally slated for answer on 29-07-2019 and further postponed to 05-02-2020) to be laid on the Table.

3. Postponed Unstarred Question No.77 tabled by Shri Aleixo Reginaldo Lourenco, MLA regarding 'Status of Legal Mining' (originally slated for answer on 23-07-2019 and further postponed to 04-02-2020) to be laid on the Table.

(4) UNSTARRED QUESTIONS

Replies to Questions in Unstarred list (Corrected) to be laid on the table.

2. PAPERS TO BE LAID ON THE TABLE

1. SHRI. MAUVIN GODINHO, Minister for Transport to lay the Annual Report of the Konkan Railway Corporation Ltd. for the years 2019-20.

2. SHRI. MILIND SAGUN NAIK, Minister for Social Welfare to lay the Annual Report of the Goa State Commission for Backward Classes for the financial year 2017- 2018.

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3. SHRI. NILESH CABRAL, Minister for Environment to lay the Final Water Audit Report for Six Casino Vessels operating in the River Mandovi, 2019.

3. POSTPONED CALLING ATTENTION

SHRI RAVI NAIK, MLA, to call the attention of the Hon. Minister for Social Welfare to the following:

"Fear and anxiety in the minds of Goa particularly O.B.C. Community for the hurdle they face to obtain loans from O.B.C. Corporation. The O.B.C. Community could not

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avail of loans due to non ability of Government servant to stand as surety, thus the fund remain undisbursed. Measures the Government intends to take in the matter.”

4. CALLING ATTENTIONS

1.Shri Francisco Silveira,MLA to call attention of the Hon. Minister for Public Works to the following:

“Fear and anxiety in the minds of the people of Pilar,Agassaim,Neura,Mandur ,Dongrium , Azossim,Carambolim and Old Goa over the widening of MDR I with a width of 25 mts being vehemently opposed by the people of the area needs to be denotified as it will lead to the destruction of hundreds of houses and thousands of people will have to be rehabilitated. The steps Government intends to take in the matter.”

2. Shri Churchill Alemao,MLA to call attention of the Hon. Minister for Environment to the following:

“Fear and Apprehension in the minds of the people regarding CRZ department taking action on selective establishment and hotels. The number of structures CRZ has inspected and prosecuted for violations in North Goa for last 10 years. There was complaint filed against the illegal Building structures in Benaulim Constituency. The CRZ department has not taken any action for last 2 years. Whether CRZ department will be accountable. The steps Government intends to take in the matter.”

3.S/Shri Digambar V. Kamat, Vijai Sardessai, Rohan A. Khaunte, Ravi S. Naik, Prasad Gaonkar, Jayesh Salgaonkar, Luizinho Faleiro, Ramkrishna Dhavalikar, Aleixo Reginaldo Lourenco, and Vinod Palyekar, MLAs’ to call the attention of the Hon. Minister for Water Resources Department to the following:

“Fear and anxiety in the minds of the public at large regarding the Mhadei Water Dispute which have remained unresolved till date. The lethargic approach of the Government in dealing with the matter and attempts by Karnataka to divert the water inspite of the matter being subjudice has caused damage to Ecology of Goa. People have apprehensions on the intention of the Government to protect the interest of the State. The steps Government intends to take in the matter.”

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5. PRESENTATION OF REPORT OF THE COMMITTEE ON PUBLIC UNDERTAKINGS

SHRI DIGAMBAR KAMAT, Chairman to present the Twenty First Report of the Committee on Public Undertakings on the Reports of the Comptroller and Auditor General of India for the year 2013-2014.

6. PRESENTATION, DISCUSSION AND VOTING ON SUPPLEMENTARY

DEMANDS FOR GRANTS FOR THE YEAR 2020-2021(SECOND BATCH).

7. INTRODUCTION, CONSIDERATION AND PASSING OF THE GOA APPROPRIATION BILL, 2021 (RELATING TO THE SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2020-2021 (SECOND BATCH)

DR.PRAMOD SAWANT, Chief Minister to move for leave to introduce the Goa Appropriation Bill, 2021.

ALSO to introduce the Bill .

DR.PRAMOD SAWANT, Chief Minister to move that the Goa Appropriation Bill, 2021 be taken into consideration.

ALSO to move that the Bill be passed.

8. GOVERNMENT BILLS-INTRODUCTION

1. DR.PRAMOD SAWANT, CHIEF MINISTER to move for leave to introduce The Goa Fiscal Responsibility and Budget Management (Amendment) Bill, 2021.

ALSO to introduce the Bill.

2. SMT. JENNIFER MONSERRATE, MINISTER FOR REVENUE to move for leave to introduce The Goa Regularisation of Unauthorized Construction (Amendment) Bill, 2021.

ALSO to introduce the Bill

9. GOVERNMENT BILLS-CONSIDERATION AND PASSING

1. DR.PRAMOD SAWANT, CHIEF MINISTER to move that The Goa (Regulation of House Building Advance) Bill, 2021 be taken into consideration.

ALSO to move that the Bill be passed.

2. DR.PRAMOD SAWANT, CHIEF MINISTER to move that The Goa Lokayukta (Amendment) Bill, 2021 be taken into consideration.

ALSO to move that the Bill be passed.

3. DR.PRAMOD SAWANT, CHIEF MINISTER to move that The Goa Staff Selection Commission (Amendment) Bill, 2021 be taken into consideration.

ALSO to move that the Bill be passed.

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4. SHRI MILIND NAIK, MINISTER FOR URBAN DEVELOPMENT to move that The Goa Municipalities (Amendment) Bill, 2021 be taken into consideration.

ALSO to move that the Bill be passed.

5. SHRI NILESH CABRAL, MINISTER FOR ENVIRONMENT AND CLIMATE CHANGE to move that The Goa Non-Biodegradable Garbage (Control) (Amendment) Bill, 2021 be taken into consideration.

ALSO to move that the Bill be passed.

10. FURTHER DISCUSSION ON MOTION OF THANKS (DAY-2)

FURTHER DISCUSSION on the following motion moved by **Shri Glenn Souza Ticlo**, MLA and seconded by **S/Shri Dayanand Sopte and Subhash Shirodkar**, MLA's on 25th January, 2021;

“That the Members of the Seventh Legislative Assembly of Goa assembled in the Thirteenth Session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on the 25th January,2021.”

(To be discussed the amendments to the motion printed on separate list)

PORVORIM-GOA
27th January , 2021

NAMRATA ULMAN
SECRETARY